

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 314 OF 2018 &
IA NO. 1521 OF 2018 & IA NO. 344 OF 2019**

Dated: 26th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Ind Barath Energy (Utkal) Limited

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Krishna Singh
Ms. Shurti Awasti

Counsel for the Respondent (s) : Ms. Suparna Srivastava
Ms. Nehal Sharma for R-2

ORDER

Heard, dismissed as withdrawn.

Liberty is granted to file the Appeal against the main order.

**(S. D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**